

OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

NOTICE

IT IS HEREBY NOTIFIED FOR ALL CONCERNED THAT SRI BINAY KUMAR PRASAD, ADDITIONAL DISTRICT & SESSIONS JUDGE, 2ND COURT, RAIGANJ, UTTAR DINAJPUR HAS BEEN ADMITTED IN DESUN NURSING HOME, SILIGURI THIS 15TH DAY OF AUGUST, 2020, SINCE HE HAS BEEN DETECTED AS SARS-CoV2 POSITIVE BY RAIGANJ GOVERNMENT MEDICAL COLLEGE, WEST BENGAL. SRI PRASAD ATTENDED HIS COURT LAST ON 13.08.2020. PRIMARY CLOSE CONTACTS HAVE ALREADY BEEN ASKED TO REPORT THEMSELVES TO THE RAIGNAJ GOVERNMENT MEDICAL COLLEGE FOR THEIR MEDICAL EXAMINATION.

NOW, ALL CONCERNED WHO HAD COME UNDER CLOSE CONTACT DIRECTLY OR INDIRECTLY WITH SRI PRASAD, HIS DRIVER, SECURITY PERSONNEL ON OR AFTER 12TH AUGUST 2020 ARE HEREBY REQUESTED /TO TAKE ADVICE FROM GOVERNMENT MEDICAL COLLEGE & HOSPITAL IMMEDIATELY.

DATED RAIGANJ, THE 15TH DAY OF AUGUST, 2020

SD/- AJAY KUMAR GUPTA
DISTRICT JUDGE
UTTAR DINAJPUR AT RAIGANJ

MEMO NO. 1159 (37)/G DATED : 15.08.2020

Copy forwarded for information and taking necessary action to :-

1) The Court of the District Judge, Uttar Dinajpur at Raiganj 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Rgj/Isl 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/ The Principal Magistrate, JJB, U/D 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Rgj. 21) The Civil Judge, Jr. Division, Raiganj/Islampur, 23-24) The Civil Judge, Probationary, Raiganj/Islampur, 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur, 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgship, Raiganj/Islampur. 37) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgship.

Sd/- Ajay Kumar Gupta,
District Judge, Uttar Dinajpur

MEMO NO. 1160 (37)/G DATED : 15.08.2020

Copy forwarded for information and taking necessary action to :-

1-2) The President/Secretary, Uttar Dinajpur District Bar Association, Raiganj
3-4) The PP/The GP, Uttar Dinajpur

Sd/- Ajay Kumar Gupta,
District Judge, Uttar Dinajpur